THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d)About4,000 documents/books/files and gold/gold ornaments, silver/silver ornaments, precious stones, currency, coins, etc. were recovered by a Central Agency during the Operation Blue Star. All the articles and documents have been handed over either to the SGPC or to the Government of Punjab except a few documents, which were objectionable and thus destroyed and a few others filed in the court. It is for the Government of Punjab to hand over the articles in their possession to the SGPC.

Funds received by militant outfits from foreign countries

2086. SHRI BALAVANT *ALIAS* BAL APTE: SHRI SU. THIRUNAVUKKARASAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the militant outfits involved in secessionist activities and receiving funds from foreign countries; and
 - (b) the number of such outfits banned by Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) (i) Some prominent militant organisations such as Hizbul Mujahideen (HM), Lashkar-e-Toiba (Let), Jaish-e-Mohammad (JeM), Harkat-ul-Mujahideen (HuM), Harkat-ul-Jehade-Islami (HUJI), Jamiat-ul-Mujahideen (JuM), Jammu and Kashmir Islamic Front (JKIF), AI-Badr, Tehrik-e-Mujahideen (TuM) and AI Umar mainly operating in J&K and United Liberation Front of Assam (ULFA); All Tripura Tiger Force (ATTF); National Democratic Front of Bodoland (NDFB); People's Liberation Army (PLA); operating in the North-East region are reportedly involved in secessionist activities and are receiving funds from foreign countries.

(b) In total, 32 organisations notified as terrorist organizations under POTA2002 (since repealed) continue to be banned under the Unlawful Activities (Prevention) Amendment Ordinance, 2004.

Land allotted for Assam Rifles

2087. SHRI LALHMING LIANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Mizoram has allotted **a** plot of land at Zokhawsang for shifting Assam Rifles from the heart of Aizawal city;

- (b) if so, the action taken so far for land development and construction of approach road; and
- (c) whether Government have approved expenditure sanction for construction of residential accommodation of ARs at Zokhawsang?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (c) Yes, Sir.

(b) A 13.5 Kilometre long road has been constructed by BRO to the site. A 500 KVA transformer has also been provided by the State Electricity Department.

Policy to tackle hostage situations

2088. SHRI K. RAMA MOHANA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to frame a policy on tackling hostage situations in view of recent hostage crisis of Indian truck drivers in Iraq;
 - (b) if so, its broad outlook; and
- (c) the policy of the U.S., Russia, Israel etc. in this regard in view of growing international terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) Action has been initiated to formulate a policy on dealing with hostage situations based on considerations of safe and early release of hostages, without compromising on matters of national interest and foreign policy.

(c) The key principles of dealing with hostage situations by most countries including US, Russia etc. have been to oppose concessions to hostage takers and save the lives of hostages through peaceful negotiations.

Involvement of hospitals in kidney transplant

- 2089. SHRI R.K. ANAND: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Delhi Police have found Apollo, Ganga Ram and Army Hospitals to be involved in kidney transplant cases;
 - (b) if so, the details thereof; and